

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3286
TO BE ANSWERED ON 5TH AUGUST, 2016**

TREATMENT OF POOR PATIENTS IN PRIVATE HOSPITALS

3286. SHRI MALYADRI SRIRAM:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that the facility for concessional and free medical treatment is not being provided to the poor patients in various private hospitals of the country;
- (b) if so, the details thereof and the number of such cases reported along with the amount of penalty imposed, State/UT and hospital-wise;
- (c) whether the Government has formulated/propose to formulate any effective law to provide medical facilities to the poor and serious patients by the private hospitals; and
- (d) if so, the details thereof along with other steps taken by the Government to check such practises?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (d): Since Health is a State subject, no such information is maintained centrally. It is also the responsibility of the State Government to regulate the hospitals including private hospitals in their States as per the provisions of Act and rules applicable in the States to provide affordable treatment to the people of the States.

However, Government of India has notified Clinical Establishments (Registration and Regulation) Act 2010, and Clinical Establishment Rules, 2012 for registration and regulation of clinical establishments. Under this Act, every clinical establishment is required to provide treatment “**within the staff and facilities available**” to stabilize the emergency medical condition of an individual, who comes or is brought to the clinical establishment. The Act is presently applicable to ten States and all Union Territories (UTs) except Delhi and even in these States/UTs, enforcement is with the State Governments/UT.

However, as far as the three Central Government Hospitals in Delhi viz. Safdarjung Hospital, Dr. Ram Manohar Lohia Hospital and Lady Hardinge Medical College & Associated Hospitals are concerned, all the medical treatment is being provided free of cost to all the patients belonging to below poverty line category.
